

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,
MUMBAI

CP(CAA)-111/230-232/MB/2018

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **11.07.2018**

NAME OF THE PARTIES: **ROTEX MANUFACTURERS AND ENGINEERS
PVT. LTD. & OTHER**

SECTION OF THE COMPANIES ACT: 230-232 OF COMPANIES ACT, 2013

ORDER

22. CP(CAA)-111/230-232/MB/2018

At request, list this matter on 12.7.2018

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)